

DIVISION BENCH
COURT - II

S-8

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/978(KB)2019
IA(IBC)(DIS.)/29(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22ND JULY 2024

IN THE MATTER OF	INDIAN OVERSEAS BANK VS SHREE RAM SAW MILL PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Mr. Rahul Auddy, Adv.] For the Liquidator
Mr. Aditya Goptu, Adv.]

Ms. Jayati Chowdhury, Adv.] For the Suspended Board of Directors
Ms. Rashmi Singhee, Adv.]
Ms. Sanjana Shaw, Adv.]
Ms. Priya Malakar, Adv.]

ORDER

1. Learned Counsel for the Liquidator present. Learned Counsel for the Suspended Board of Directors present.
2. **IA(IBC)(DIS.)/29(KB)2024:**
 - a. List this matter on **29th July, 2024.**

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**